

सरदार थ० तिं० सहगल (जंजगीर) :
अध्यक्ष महोदय, आपके रेलवे बजट पर कायं
प्रारम्भ करने से पहले

अध्यक्ष महोदय : आगे नहीं !

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business for the week commencing Monday, the 2nd March will consist of:—

(1) Further discussion of the Railway Budget;

(2) Discussion and voting of Demands for Grants (Railways) for 1959-60;

(3) Discussion and voting of Supplementary Demands for Grants (Railways) for 1958-59;

(4) Consideration and passing of the following Bills:—

(i) Chartered Accountants (Amendment) Bill, as passed by Rajya Sabha; and

(ii) Indian Electricity (Amendment) Bill, as reported by the Joint Committee.

(5) Discussion on the agreement entered into by the Government of India with Messrs. Merck and Co. of Rahway, New Jersey, for the manufacture of Streptomycin and Dihydrostreptomycin at the Hindustan Antibiotics (Private) Ltd., on a motion to be moved by Shri S. V. Parulekar and others on 5th March, at 4 P.M.

As Members are already aware, general discussion of General Budget is scheduled to commence on the 6th March.

Shri S. M. Banerjee (Kanpur): Sir, Members of this House are

anxious to have a discussion on the Chinakuri coal mine disaster. A report has been submitted. Even next week we are not having any time.

Mr. Speaker: The week after next, we shall see.

Shri Satya Narayan Sinha: We have consulted the Minister concerned and he wants some time. Therefore, I do not think it may be held next week. We may have it sometime before the House disperses.

Mr. Speaker: I will allow one such discussion every week. Therefore, let it be the week after next. Meanwhile the hon. Minister may study it

12.09 hrs.

RAILWAY BUDGET—GENERAL DISCUSSION—Contd.

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अध्यक्ष महोदय, रेलवे बजट पर बहस शुरू होने से पहले मैं आपके सामने एक प्लाइट आफ थार्डर पेश करना चाहता हूँ।

हस्त आफ प्रोसेज्योर एंड कंडक्ट को आप देखें कि वका ३५० पर यह लिखा है :

"When a member rises to speak his name shall be called by the Speaker. If more members than one rise at the same time, the member whose name is so called shall be entitled to speak."

यहाँ पर जो आपको नाम देने की पड़ति है मैं समझता हूँ कि वह सभी नहीं हैं। राष्ट्रपति जी के भाषण पर बहस के समय भी आप थार्डर रोज से मैं यह देख रहा हूँ कि जो नाम आपके सामने दिये जाते हैं, आप मुझे कहा करेंगे मैं आपके ऊपर कोई एक्स्प्रेस नहीं डालना चाहता, उन्हीं लोगों को बुलाया जाता है। हूँसरे भैम्बरों को नहीं बुलाया जाता। मैं आपसे प्रार्थना करूँगा कि जो भैम्बर जड़े हों उनको आपको बुलाना चाहिये। यही इस के मताबिक भी होगा। हम देखते हैं कि हम लोग